

ITEM NO.103

COURT NO.13

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1048/2017

MANOJ RAMESHLAL CHHABRIYA

Appellant(s)

VERSUS

MAHESH PRAKASH AHUJA & ANR.

Respondent(s)

Date : 27-02-2025 This appeal was called on for hearing today.

CORAM HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Gaurav Agrawal, Sr. Adv.
Mr. C. George Thomas, AOR
Ms. Kaarunya Lakshmi, Adv.
Mr. Nakul Patwardhan, Adv.
Mr. Ansh Mittal, Adv.

For Respondent(s) Mr. R. Basant, Sr. Adv.
Mr. Satyajit A. Desai, Adv.
Mr. Pravin V. Khandare, Adv.
Mr. Shubham Singh, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Sachin Singh, Adv.
Mr. Ananya Thapliyal, Adv.
Mr. Naman Vashishtha, Adv.
Mr. Akash Rajeev, Adv.
Ms. Anagha S. Desai, AOR

Mr. Sanjay Kharde, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The appeal is disposed of, in terms of the signed reportable order, placed on the file.
2. Pending application(s), if any, shall stand disposed of.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(POOJA SHARMA)
COURT MASTER (NSH)